



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.109/ BB/2017	-	For objections	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Housing Developers Pvt. Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Uday Shankar Assts 9482848179	Corporate Debtor	
	Indus Law Adv. 8147704457	Operational Creditor	

Counsell for Petitioner is present. Counsel for respondent is also present. She has filed preliminary objections.

List it for hearing on 27.02.2018.


MEMBER (T)


MEMBER (J)